NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ /2016

PETITION NUMBER

: TCP/163/2016

NAME OF THE PETITIONER(S)

: Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S)

: M/s MCTM Global Investments Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. TK BHASKAR PRIYADARSHINI -N petitioner/applicant

Inveto

SHWE THA VASUDEVAN

(E) KATITHA SURANA, PCS

counsel for Respondent.

Manthe.

ORDER

Counsels representing both parties are present and reported that there is a chance of settlement between the parties for which they sought some time to submit the outcome of negotiations. Put up on <u>28.11.2016 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)